Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 89 of 2015 & 90 of 2015

Dated:- 7th October, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Indian Wind Power Association …Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Superna Shrivastava &
Ms. Anuska Arora for R-1
(Mr. S.R. Pandey, Legal Advisor of R-1)
Mr. Anand K. Ganesan with
Ms. Akshi Seem for Torrent
Mr. R. Mishra & Ruchi Mishra for R-9.

O R D E R

In Appeal No. 89 of 2015, learned counsel for the respondent no.2 has filed counter affidavit/reply. Appellant's counsel may file rejoinder, if any, within two weeks from today.

In Appeal No. 90 of 2015, learned counsel for the respondent nos.8 & 9 pray for and are granted three weeks time to file counter affidavit/reply and rejoinder, if any, may be filed by the appellant within two weeks thereafter.

It is also submitted by the learned counsel appearing for the respondents that Appeal No. 110 of 2015, emanating from the same impugned order is pending before the Court-I of this Tribunal. Registry is directed either to get Appeal No. 110 of 2015 transferred from Court-I to this Court or transfer the present batch of Appeals from this Bench to Court –I.

Post this batch of Appeals for hearing on **16th November, 2015.**

(I. J. Kapoor) **(Justice Surendra Kumar)**
Technical Member **Judicial Member**
rkt/mk